

**Nomination of cases by Hon'ble the Acting Chief Justice on 22.07.2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	W. P. - 16377/2016 with W. P. - 33143/2015	Hon'ble Tarun Agarwala, J. (Both)	Writ C-II Section on 23.07.2016
2	W. P. - 24135/2004 with W. P. - 24134/2004 with W. P. - 24136/2004 with W. P. - 24137/2004	Hon'ble Dilip Gupta, J.	Writ A-I Section on 23.07.2016
3	Crl. M. A. - 21928/2016 (N.R.H.M.)	Hon'ble Arun Tandon, J.	Court No. 10 22.07.2016
4	Crl. M. A. - 21931/2016 (N.R.H.M.)	Hon'ble Arun Tandon, J.	Court No. 10 22.07.2016
5	Crl. M. A. - 21930/2016 (N.R.H.M.)	Hon'ble Arun Tandon, J.	Court No. 10 22.07.2016
6	W. P. - 32793/2016	Hon'ble Arun Tandon, J.	Computer Fresh Section on 23.07.2016
7	Special Appeal Defective – 453/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 23.07.2016
8	Special Appeal Defective – 451/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 23.07.2016
9	Crl. W. P. - 16761/2016	Hon'ble A. K. Tripathi, J.	Computer Fresh Section on 23.07.2016
<b>Bench Comprising</b>			
10	Crl. Appeal – 6531/2008	Hon'ble Ramesh Sinha, J. and Hon'ble S. B. Singh, J.	Criminal Appeal Section on 23.07.2016
11	Crl. Appeal – 2736/2007	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 23.07.2016
12	Crl. Appeal – 30/2014	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 23.07.2016
<b>Hon....., J.</b>			
13	W. P. - 30705/2016	Hon'ble S. P. Kesarwani, J.	Writ A-II Section on 23.07.2016
14	W. P. - 4084/1998 with W. P. - 31096/1996	Hon'ble M. K. Gupta, J.	Writ A-I Section on 23.07.2016
15	W. P. - 32820/2016	Hon'ble Pankaj Mithal, J.	Computer Fresh Section on 23.07.2016

<b>Appropriate Court dealing with such matters</b>			
16	Bail – 8582/2015 with Bail – 20320/2014 with Bail – 19660/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
17	Bail – 3928/2016 with Bail – 25797/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
18	Bail – 6931/2015 with Bail – 25203/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
19	Bail – 9605/2015 with Bail – 23757/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
20	Bail – 11603/2016 with Bail – 21755/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
21	Bail – 8133/2015 with Bail – 21548/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
22	Bail – 5304/2016 with Bail – 15616/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
23	Bail – 11867/2015 with Bail – 32284/2014 with Bail – 21600/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
24	Bail – 4202/2016 with Bail – 19227/2013 with Bail – 1247/2013	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
25	Bail – 6434/2016 with Bail – 23501/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
26	Bail – 11484/2016 with Bail – 23516/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
27	Bail – 10389/2016 with Bail – 17926/2010	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
28	Bail – 10581/2016 with Bail – 45267/2015	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
29	Bail – 7668/2015 with Bail – 21722/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
30	Bail – 10176/2015 with Bail – 28745/2014	Appropriate Court dealing with such matters	Bail Section on 23.07.2016
31	Bail – 3871/2016 with Bail – 15253/2014 with	Appropriate Court dealing with such matters	Bail Section on 23.07.2016

	<b>Bail – 788/2013 with Bail – 9076/2013 with Bail – 2325/2013</b>		
<b>32</b>	<b>Bail – 6706/2015 with Bail – 21672/2014</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>
<b>33</b>	<b>Bail – 9107/2015 with Bail – 25189/2014</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>
<b>34</b>	<b>Bail – 6540/2015 with Bail – 21602/2014</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>
<b>35</b>	<b>Bail – 15013/2016 with Bail – 29683/2014 with Bail – 13874/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>
<b>36</b>	<b>Bail – 13738/2016 with Bail – 41919/2014</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>
<b>37</b>	<b>Bail – 13219/2016 with Bail – 45138/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>
<b>38</b>	<b>Bail – 14355/2016 with Bail – 38012/2014</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>
<b>39</b>	<b>Bail – 18101/2016 with Bail – 5828/2012</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>
<b>40</b>	<b>Bail – 17190/2016 with Bail – 35559/2015 with Bail – 10389/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>
<b>41</b>	<b>Bail – 4635/2016 with Bail – 8200/2015 with Bail – 3359/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>
<b>42</b>	<b>Bail – 14151/2016 with Bail – 42581/2014</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 23.07.2016</b>

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING)  
23/07/2016